NOTIFICATION No. 07/2020

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the voluntary retirement of Shri Jitender Kumar, Assistant Commissioner (Emp. Code: 7302; D.O.B: 04.11.1970) from the Indian Revenue Service (Customs & Central Excise) under Rule 48-A of CCS (Pension) Rules, 1972 with effect from 31.03.2020.

(S.A. Ahsari)
Under Secretary to the Government of India
Tel. No. 23095529

[Notification No. 07/2020 F.No. A.33025/06/2020-Ad.II dated 4th March, 2020.]

The Manager,
Government of India Press,
Minto Road,
New Delhi.

Copy to:-
1. Shri Jitender Kumar, Assistant Commissioner.
2. The Principal Chief Commissioner, CGST, Meerut Zone, Opp. CCS University. Mangal Pandey Nagar, Meerut- 250 004 (Copy of vigilance status of the officer is enclosed).
3. PS to FM/MOS(F)/RS.
4. PS to Chairman CBIC/All Members (CBIC)/Commissioner (Coord)/ DS (Ad.V).
5. DGHRD (HRM-I)/DGHRD (HRM-II).
6. DD (Data Bank), Office of the DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
7. Hindi Section/Office Order Folder/Personal file.
8. Web-site Manager, Directorate of Systems, New Delhi for uploading on the website.